

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

**EP-14(ND) 2017 In
CP 124(ND) 2016**

**PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

NAME OF THE COMPANY: Sh. Chetlur Sreenivasa Charlu Vs. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	None		
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	For the Respondent(s):	None		
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ORDER

Present : None

To come up for hearing on 1st September, 2017.


**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)